

TS(D) No. 8/2016

ORDER

18-12-2021

Learned Counsel for the petitioner, namely, Sri Amaljit Gogoi ~~for the petitioner~~ is present and confirms that the petitioner has since expired, because of his illness. Learned Counsel for the respondent vide petition No. 1775/2021 had also submitted the same on 08-11-2021.

The case stands abated.

TS(D) No. 8/2016 is disposed of.

Consign the record to the record room.


District Judge
Dibrugarh